

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 2200  
TO BE ANSWERED ON 05.08.2024**

**TARGET PERFORMANCE BASED INSURANCE CLAIM**

**2200. DR. RANI SRIKUMAR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware of the recent Report regarding a food delivery company that the company linked the insurance claim of its delivery workers to their performance targets;**
- (b) if so, then what are the measures taken by the Government in this regard; and**
- (c) whether any monitoring mechanisms developed by it for its proper implementation?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) & (b): No such report is available in this Ministry.**

**(c): The provisions of social security & welfare for gig and platform workers have been given in the Code on Social Security, 2020 for the first time which has been enacted by the Parliament.**

**The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a National Social Security Board to recommend the Central Government for framing suitable schemes for gig and platform workers and monitor such welfare schemes.**

**The provisions of the Code are yet to come into effect.**

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